CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT RANCHI

O.A. NO. 051/00530/2019

CORAM HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL) HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 08.07.2019.

Ishwari Prasad Goswami, aged 53 years s/o late Shivdhar Goswami, working as SSE(works)/GMO, East Central Railway, P.O.- Gomoh, P.S. hariharpur, District-Dhanbad-826001.

By Advocate: Shri M.A. Khan

Versus

1. Union of India through General Manager, East Central Railway, Hajipur, Vaishali-844101 and two others.

By Advocate: Shri Prabhat Kumar

ORDER (ORAL)

<u>Jayesh V. Bhairavia, Member (Judl.)</u>:- L/c for applicant submits that he wants to pursue his appeal pending before the appellate authority therefore seeks permission to withdraw this O.A.

Permission is granted. Accordingly, O.A is dismissed as withdrawn.

(Dinesh Sharma) Member (Admn.) (Jayesh V. Bhairavia) Member (Judl.)

mks